

<i>S. No.</i>	<i>Name of the States</i>	<i>Assistance sought</i>	<i>Proposed activities</i>
		<i>(Rs. in crores)</i>	
2.	Karnataka	172.00	Development of Secondary level Hospitals by addition of 13475 beds and establishment of 30 bedded maternity hospitals.
3.	Madhya Pradesh	263.00	Development of Secondary level Hospitals by providing 21370 additional beds.
4.	Uttar Pradesh	169.75	New Secondary level Hospitals in six districts and completion of 7 incompleated hospitals.
5.	West Bengal	200.03	Upgradation of Secondary level Hospitals and improvement of services and diagnostic facilities in selected districts of sub-divisional hospitals.

NRI assistance for Coaches/Wagons manufacturing

4071. SHRI GOPI NATH GAJAPATHI: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have a proposal to manufacture wagons and coaches with Non-Resident Indians' investment;

(b) if so, the total number of coaches and wagons proposed to be manufactured per annum and the number of coaches proposed to be manufactured with NRI assistance;

(c) whether any response have been received from the NRIs in this regard; and

(d) if so, the action proposed to be taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN):(a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

[*Translation*]

Pollution by Industries

4072. SHRI GOVINDRAO NIKAM: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government have conducted any survey of the industries creating environmental pollution,

(b) if so, the number thereof, State-wise;

(c) the steps proposed to be taken by the Government for maintaining the environmental balance;

(d) whether there has been an increase

in the temperature due to the environmental imbalance; and

(e) if so, the steps proposed to be taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b). Yes, Sir. A survey in respect of 17 categories of heavily polluting industries has been made. State-wise details of these are as follows:

1. Andhra Pradesh	303
2. Bihar	67
3. Haryana	101
4. Goa	7
5. Gujarat	183
6. Himachal Pradesh	37
7. Karnataka	79
8. Kerala	32
9. Madhya Pradesh	98
10. Maharashtra	411
11. Meghalaya	1
12. Orissa	34
13. Punjab	48
14. Rajasthan	49
15. Tamil Nadu	129
16. Uttar Pradesh	308
17. West Bengal	70

18.	U.T. of Pondicherry	11
19.	U.T. of Delhi	5
20.	U.T. of Daman, Diu, Dadra & Nagar Haveli	6

(c) The steps taken by the Government for maintaining environmental balance include the following:

- (i) Effluent and emission standards have been prescribed under the Environment (Protection) Act, 1986.
- (ii) Ambient air quality standards have been evolved.
- (iii) A network of ambient air and water quality monitoring stations has been set up.
- (iv) Environmental guidelines have been evolved for siting and operation of industries.
- (v) Industries have been asked to comply with consent requirements of the State Pollution Control Boards to keep the discharge of effluent and emission within the stipulated limits.
- (vi) Industries have been directed to instal necessary pollution control equipment on a time bound basis and legal action is taken against the defaulting units.
- (vii) 17 categories of heavily polluting industries have been identified and these industries have been asked by the State Governments to comply with the effluent/emission standards.
- (viii) Schemes for construction/augmen-

tation of sewage/drainage system and treatment of sewage have been taken up.

- (ix) A scheme has been initiated to assist clusters of small scale industrial units for setting up common effluent treatment plants.
- (x) Fiscal incentives are provided for installation of pollution control equipment and shifting of pollution industries from congested areas.
- (xi) Gross and mass emission standards for all vehicles have been notified under the Motor Vehicles Rules, 1989.
- (xii) Public awareness campaigns have been launched.

(d) There is no Scientific evidence to establish conclusively that there is increase in temperature in India due to environmental imbalance.

(e) Does not arise.

[English]

Job Reservation for Gas Victims in Bhopal

4073. SHRI SUSHIL CHANDRA VERMA: Will the Minister of RAILWAYS be pleased to state:

(a) whether there was any provision of reservation for the gas affected people in